

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 27
(TO BE ANSWERED ON THE 1st December 2025)

TARGET SET UNDER UDAN SCHEME

27. DR. SANDEEP KUMAR PATHAK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of targets set by Government under Ude Desh Ka Aam Naagrik (UDAN) schemes;
- (b) the quantum of the target achieved relative to the set target;
- (c) whether Government has established a robust monitoring mechanism for fare regulation and controlling dynamic airfare;
- (d) if so, the details thereof;
- (e) if not, whether any timeline has been set;
- (f) whether any progress has been made towards implementing a graded fare-control mechanism during high-demand seasons; and
- (g) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): The Government launched Regional Connectivity Scheme (RCS) - Ude Desh Ka Aam Nagrik (UDAN) on 21.10.2016 for a period of 10 years. So far, 651 RCS routes connecting 93 unserved and underserved airports (including 15 heliports and 02 water aerodromes) have been operationalised under the scheme.

(c) to (e): Directorate General of Civil Aviation (DGCA) has set-up Tariff Monitoring Unit (TMU) that monitors airfares on selected 78 routes on a random basis by using airlines websites on monthly basis to ensure that the airlines do not charge airfares outside the range declared by them, under the provision of sub-rule (2) of Rule 135 of the Aircraft Rules, 1937. This covers about 27% of the domestic

traffic.

(f) to (g): Airfares are not subject to regulation by the Government and airlines have the flexibility to determine their airfares based on their operational needs, while adhering to Rule 135 of the Aircraft Rules, 1937. The pricing of airfares is subject to dynamic fluctuations influenced by the fundamental economic forces of supply and demand. Various determinants such as current seat occupancy, fuel costs, aircraft capacity, and competitive factors significantly impact airline ticket pricing.

To ease surge in air fare, Ministry remains vigilant and sensitizes airlines to exercise moderation/ self-regulation, measures like increase in the number of flights, reallocating capacity, etc. are adopted as done during Pandemic, festivals, Mahakumb and Pahalgam Incident.

Further, the Government, proactively engages with scheduled airlines and advises them to augment capacity by deploying additional flights during festival seasons or during events causing surge in demand. In October 2025, to meet high festive demand, airlines responded by augmenting flight capacities by announcing 1750 additional flights across 100 sectors. As a result of capacity increase, a general moderation in fares was observed across most of the sectors. This proactive approach serves to mitigate abrupt price surges that may arise from local events or force majeure conditions.
